

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 118

IA Nos. 34/2023, 64/2023,  
2876/2023, 1293/2024  
In  
C.P. (IB) No. 270/Chd/Hry/2021  
(Admitted)

**IN THE MATTER OF:**

Varshit Electricals Pvt. Ltd.

...Petitioner/ Financial Creditor

Vs.

Adarsh Buildestate Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 9, 19(2) & 19(3), Regulation 13(2)(d) IBBI 2016, IBC 2016 Rule  
11 NCLT Rules

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 07.08.2024.

Sd/-

Court Officer

Preeti  
03.07.2024